

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/377-1A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria,
District & Sessions Judge,
Kamrup (M).

Dated Guwahati, the 21st January, 2021.

Sub:- **Casual Leave.**

Ref:- Letter No.DJK./ 497, dtd. 19.01.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 20.01.2021 & 21.01.2021, has been granted.

Further, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence for the above mentioned days.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/378 / dated 21.1.2021
Copy to.

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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